

From:

Nikesh Kumar Sinha,
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

File No. XXII(6)/NJA/1/2023-24/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

The Director,
National Judicial Academy,
Bhadbhada Road, Suraj Nagar P.O.,
Bhopal – 462044 (M.P.).Sub.: - **Regarding nomination of Judicial Officers for NJA Programme “Conference on Matrimonial Laws” [P-1392] scheduled to be held on 2nd & 3rd March, 2024 at NJA, Bhopal.**Ref.: - Your Lordship’s Letter No. NJA/Dir./Ac.Prog./2023-24/1455 dated 01st July, 2023.

My Lord,

With reference to the letter on the subject noted above, I am directed to say that the Court has been pleased to nominate the Judicial Officers of the State of Jharkhand for attending the training programme as mentioned in the tabular chart of the Academic Year 2023-24 for the month of **March, 2024** in the following manner:-

Prog. No.	Programme Date	Name of the Program	Nature of programme	Nominated Participants
P-1392	02.03.2024 to 03.03.2024	Conference on Matrimonial Laws	Regular	1. Mr. Shambhu Lal Shaw , Principal Judge, Family Court, Hazaribagh (U.O.T. to Principal District & Sessions Judge, Chatra). 2. Mr. Rajeev Anand , Principal Judge, Family Court, Latehar

This is for your Lordship’s kind information and needful.

Yours Sincerely,
Sd/- Nikesh Kumar Sinha
Registrar (Administration)Memo No. 940 /Apptt.Dated Ranchi the 28/02/2024

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter on this Court’s website / the Principal District & Sessions Judge, Hazaribagh, Latehar & Chatra / Officers concerned for information and needful with a direction to follow the “Joining Instructions” of NJA, which is available on NJA website alongwith permission to attend the aforesaid NJA programme.



28.2.24
Registrar (Administration)